

The Sentinel

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Sudden Inspection of Hotels, Restaurants by Gohpur Civil Administration

September 1, 2018



GOHPUR: Gohpur civil administration made a sudden inspection of several hotels and restaurants in the Gohpur subdivision recently. During the inspection, the team found that most of the establishments were running without FSSAI license which is a prerequisite to run a business in the food sector. The kitchens were found to be unhygienic while proper drainage and solid waste disposal system were found to be lacking. In most of the establishments, the dishwashing areas and storage areas were found to be far below the required standard, while nowhere the staff were seen to be wearing an apron, headgear or gloves to maintain proper hygiene.

Again, medical certificates of the staff are not obtained by the employers while engaging them. The administration ordered the establishments to abide by all the established rules within 15 days. The drive was initiated by SDO Civil-cum-ADC Indranoshee Das, accompanied by Circle officer of Gohpur Romy Baruah and Food Safety Officer Md S Jamal among others.